

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 224
CP-151/241/ND/2020

IN THE MATTER OF:
Rahul Sachdeva & Ors.

... **Applicant/Petitioner**

Versus

M/s. Kewal Automobiles Private Limited.

... **Respondent**

Under Section: 241(1), Sec. 242(4)

Order delivered on 15.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. BS Bagga & R.M Asif

ORDER

Due to paucity of time, the matter is re-notified to 01.12.2023.

Sd/-
(COURT OFFICER)